

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 534/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES: Sandeep Steels
V/s.
SSV Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
37	Hemant Shah	Adv for Petitioner i/b law chamber of Siddhant Mulla	Hemant Shah

ORDER

T.C.P. No. 534/I&BC/NCLT/MB/MAH/2017

1. Respectively the Learned Representatives are present.
2. The affidavit of service is placed on record, seeking time, granted.
3. Adjourned to **13.09.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
Dated : 10.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)